

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18/07/2019

O.A./260/454/2018

M.A./260/387/2019

R C PARIDA  
-V/S-  
M/O RAILWAYS

ITEM NO:70

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal
	None for the applicant. Respondents' Counsel is present and heard.
	Ld. Counsel for the Respondents submitted that he has filed counter in this case. He further submitted that applicants are working as goods guard on temporary basis. In view of the administrative exigencies they have been asked to report back to their parent cadre which is being challenged in this O.A. This Tribunal has passed status quo order. It is submitted that the applicant is not attending his duty after filing the medical certificate.
	Since, no one is present today for the applicant and on previous date i.e., on 17.07.2019 no one was present on behalf of the applicant. It seems that the applicant is no longer interested to prosecute this case. Hence, the O.A. is dismissed for default for non prosecution on the part of the

applicant. Interim order dated 21.08.2018 maintaining statusquo in this case stands vacated. M.A. filed by the respondents stands disposed of accordingly.

Copy of this order be given to applicant by Registry by post.

Free copy of this order be given to Ld. Counsel for the respondents.

( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
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